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Title : Introduction of National Commission for Exploitation of Natural Resources Bill, 2006.

SHRI CHANDRAKANT KHAIRE (AURANGABAD, MAHARASHTRA): Sir, I beg to move for leave to introduce a Bill to provide for the setting up of a National Commission for exploitation of natural resources for the economic development of the country and for matters connected therewith or incidental thereto.

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\* Published in the Gazette of India, Extraordinary, Part-II, Section -2, dated 14.08.2006

\*\* Introduced with the Recommendation of the President.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the setting up of a National Commission for exploitation of natural resources for the economic development of the country and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI CHANDRAKANT KHAIRE : I introduce\*\* the Bill.

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